

**SECURITIES APPELLATE TRIBUNAL, MUMBAI**

**CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER AND HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER**  
**DAILY BOARD FOR 11.06.2021 THROUGH VIDEO CONFERENCING**

<b>Sr. No.</b>	<b>Appeal No.</b>	<b>Appellant</b>	<b>Counsel for Appellant</b>	<b>Respondent</b>	<b>Counsel for Respondent</b>	<b>Cause or Stage</b>	<b>Previous Date</b>	<b>ROOM CODE/PASSWORD</b>
<b>11:00-11:05 MENTIONING MATTERS</b>								<b>MENTION</b>
<b>AT 11:05 A. M.</b>								
<b>1.</b>	MA. NO. 711/2021 (STAY APP.) & MA. NO. 478/2021 (EXEMPTION APPLICATION) & MA. NO. 479/2021 (DELAY APP) & A. NO. 381-2021	M/S . K. V. Impex Prop. Ketan Vora & Ors.	Rajesh Khnadelwal, Advocate	SEBI	ELP	<b>Admission</b>		<b>PFUTPBML</b>
<b>AT 11:10 A. M.</b>								
<b>2.</b>	MA. NO. 521/2021 (DELAY APP.) & A. NO. 14/2021	Mr. Rajkumar	Juris Matrix	SEBI AND ANR.	ELP	<b>Admission</b>		<b>COMPLAINT</b>
<b>AT 11:15 A. M.</b>								
<b>3.</b>	382/2021	Asit C. Mehta Investment	Vishesha Law Services	NSEIL		<b>Admission</b>		<b>SHORTFALLFUNDS</b>

		Intermediates Ltd.						
<b>AT 11:20 A. M.</b>								
4.	A. No. 511/2020	Mr. Mohandas Shenoy Adige	Mr. Somasekhar Sundaresan, Advocate i/b Vishesha Law Services	SEBI	Abhiraj Arora, Advcoate -I/b ELP	<b>PART HEARD</b>	10.06.2021	<b>GDRBCIL</b>
	MA. No. 9 / 2021 & A. No. 38/ 2021	Yashovardhan Birla	Mr. Mr. Pradeep Sancheti, Sr. Advocate					
<b>AT 11:40 A. M.</b>								
5.	<b>333/2019- Lead matter</b>	<b>National Stock Exchange of India Ltd.</b>	AZB AND PARTNERS	SEBI	Mr. Anubhav Ghosh, Advocate- I/b The Law Point	<b>Further hearing</b>		<b>TBTIP</b>
	184/2019	OPG Securities Pvt. Ltd.	PARINAM LAW ASSOCIATES					
	331/2019	Ravi Narain	MKA					
	336/2019	Chitra R.	Ms. S. Priya, Advocate					
	433/2019	Mr. A. Kumar	Ms. Saloni Sulakhe, Advocate					

**AT 12:30 A. M.**

6.	MA. No. 712/2021 and A. NO. 60/2019 <b>Lead Matter A/W</b>	Lokmangal Agro Industries Ltd & Ors.	Mr. Somasekhar Sundaresan, Advocate	SEBI	Mr. Gaurav Joshi, Senior Advocate, i/b The Law Point	<b>Admission Disposal</b>	06.05.2021	<b>LOKMANGALCIS</b>
	46/2019 <b>A/W</b>	Lokmangal Agro Industries Ltd.	Ms. Sabeena Mahadik, Advocate i/b M/s. Vishesha Law Services					
	61/2019	Smita Subhash & Ors.	Mr. Somasekhar Sundaresan, Advocate					

**AT 12:40 A.M.**

7.	A.No. 618/2019	Mr. Victor Fernandes & Anr	Appellants in Person.		Mr. Fredun De Vitre, Senior Advocate- i/b K Ashar & Co.  Mr. Janak Dwarkadas, Senior Advocate- i/b AZB & Partners- Res. No. 3	<b>Admission Disposal</b>	26.04.2021	<b>VICTORSEBI</b>
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AT 12: 50 P.M.

8.	<b>A.No. 6 / 2020- AO ORDER LEAD MATTER A/W</b>	<b>Hemant Madhusudan Sheth &amp; Ors.</b>	Mr. Vikas Bengani, Advocate	SEBI	Mr. Kumar Desai, Advocate i/b MDP & Partners	<b>Admission Disposal</b>	29.04.2021	<b>WTMAOPOLYTEX</b>
	A. No. 23 / 2020 A/W	Chirag Rajnikant Jariwala and Anr.						
	A. No. 38 / 2020 A/W	Kiran Madhusudan Sheth						
	A.NO. 39 / 2020 A/W	Janak Chimanlal Dave						
	No. 40 / 2020 A/W	Jinal Apurva Rawal						
	A.No. 41 of 2020 A/W	Kiran Bhiku Bhanaes						
	A. No. 42 of 2020 A/W	Jigar Praful Ghogari						
	Misc. Application No. 123 of 2020 And Appeal No. 126 of 2020 A/W	Bhavesh Prakash Pabari						

	Misc. Application No. 124 of 2020 And Appeal No. 127 of 2020 <b>A/W</b>	Bharat Shantilal Thakkar					
	A.No. 586 of 2019 <b>A/W</b>	Animesh Patel					
<b>9</b>	<b>No.446/2020 LEAD MATTER- WTM ORDER A/W</b>	<b>Janak Chimanlal Dave</b>	Mr. Vikas Bengani, Advocate	SEBI	Mr. Chirag Bhavsar, Advocate i/b MDP & Partners	<b>Admission Disposal</b>	29.04.2021
	A.No. 451/2020 <b>WTM ORDER A/W</b>	Bhupesh Harishchandra Rathod					
	A.No. 460/2020 <b>WTM ORDER A/W</b>	Jatin Shah					
	A.No. 469/2020 <b>WTM ORDER A/W</b>	Jigar Praful Ghogari					
	A.No. 476/2020 <b>WTM ORDER A/W</b>	DilipkumarPukhraj Jain					
	A.No. 477/2020 <b>WTM ORDER</b>	Kiran Bhiku Bhanaes					

	<b>A/W</b>							
	A.No. 478/2020 <b>WTM ORDER</b> <b>A/W</b>	Kishan Balram Shigvan						
	A.No. 567/2020 <b>WTM ORDER</b> <b>A/W</b>	Kiran Madhusudan Sheth						
	A.No. 554/2020 <b>WTM ORDER</b> <b>A/W</b>	Hemant Sheth & Ors.						
	A.No.178/2021 <b>WTM ORDER</b> <b>A/w</b>	Jinal Apurva Rawal						
	<b>A.No. 217/2021</b>	Bhavesh Pabari						
<b>AT 1: 00 P.M.</b>								
<b>10.</b>	MA.No. 601/2020 (COD) & A.No. 118/2020 <b>A/W</b>	Sharmila Raj Thackrey	Mr. Mangesh Sawant, Advocate	SEBI & Ors.	Mr. Arnav Misra, Advocate i/b K. Ashar & Co. R-1 & Mr.	<b>Admission</b>	28.04.2021	<b>SHARMILASEBI</b>
	MA.No. 25/2020 in A.No. 310/2016 <b>A/W</b>					<b>MA Hearing</b>		

	MA.No. 252/2020 & A.No. 165/2020				Pradeep Sancheti, Senior Advocate i/b MKA & Co. R-5  None for Res. Nos. 2-4	<b>Admission Disposal</b>		
<b>AT 1: 05 P.M.</b>								
<b>11.</b>	A.No. 243/2020 <b>WTM ORDER LEAD MATTER</b>  <b>A/W</b>	DPK Stock & Securities and Ors.	Mr. Kathan Shukla, Advocate i/b. Devanshu Desai, Advocate	SEBI	Mr. Shyam Mehta, Senior Advocate i/b The Law Point	<b>Admission Disposal</b>	06.05.2021	<b>DISGORGEDDELAY</b>
	A. No. 244/2020 <b>AO ORDER</b>  <b>A/W</b>	DPK Stock & Securities and Ors.						
	A. No. 534/2020 & MA. No. 122-2021 Amendment Application <b>AO ORDER</b>	Peeyush Agarwal	Ms. Varada Bhide, PCS					
<b>AT 1: 10 P.M.</b>								

12.	A.No. 318/2020	R.K. Stockholding	Mr. Prakash Shah, Advocate i/b Prakash Shah & Associates	NSEIL	Mr. Sachin Chandarana, Advocate i/b MKA & Co.	<b>Admission Disposal</b>	22.04.2021	<b>DISPROPORTIONALITY</b>
<b>AT 1: 20 P.M.</b>								
13.	<b>A.No. 442/2020 WTM APPEAL LEAD MATTER</b>	Jiger Shah	Ms. Vanessa Fernandes, Advocate i/b Corporate Attorneys	SEBI	Mr. Ravishekhar Pandey, Advocate i/b The Law Point	<b>Admission Disposal</b>	20.04.2021	<b>JIGARSHAH</b>
	A.No. 99/2021 <b>AO APPEAL</b>	Sham Sadhram Gandhi	Mr. Vedchetan Patil, Advocate					
	A.No. 98/2021 <b>WTM APPEAL</b>	Sham Sadhram Gandhi						
	A.No. 385/2020 <b>AO APPEAL</b>	Dilip Shah						
	A.No. 386/2020 <b>AO APPEAL</b>	Jiger Shah	Ms. Vanessa Fernandes, Advocate i/b Corporate Attorneys					
	MA.No. 63.2021 & A.No. 443/2020 <b>WTM APPEAL</b>	Dilip Shah						
<b>AT 1: 25 P.M.</b>								



14.	426/2020	Powerhouse Fitness Ltd.	Mr. Saurabh Bachhawat, Advocate i/b. Mr. Harsh Kesharia, Advocate	SEBI	Ms. Rashi Dalmia, Advocate i/b. ELP	<b>Admission Disposal</b>	12.05.2021	<b>DELAYEDSCNSAST</b>
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